

National Company Law Tribunal

Allahabad Bench

CP NO. 10/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY:

Shamkey Cofysn Ltd

SECTION OF THE COMPANIES ACT/I & B CODE:

391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Fahim	Advocate	Petitioner	Fahim
2.	RAKESH K	Adv.	Respondent	Rakesh
3.	O.P. Mishra	Adv.	for IFCI	O.P. Mishra
4.	(Ravi Prakash) for Ashish Mishra	Adv.	for PICOP	Ravi

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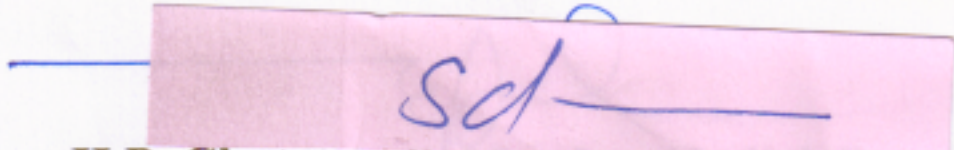
Sh. Anurag Khanna alongwith Sh. Syed Fahim for the petitioner company. Advocate Sh. Rakesh Kumar and Sh. Manish Kumar Gupta for Respondent No.4. and Sh. Ravi Prakash holding brief for Advocate Ashish Mishra. Sh. O.P. Mishra for respondent no.3 and 5.

The time is granted for filing reply in respect of present petition, it is informed that a SLP is still pending before the Hon'ble Supreme Court.

The matter be listed on 22<sup>nd</sup> December, 2017.

Dated:23.11.2017

Typed by:  
MD. Zaid  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)